GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3848 ANSWERED ON:14.12.2009 INVESTMENT OF EPF FUND Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Central Board of Trustees of the Employees Provident Fund Organisation (CBTEPFO) has requested to the Government to invest the Employees Provident Fund (EPF) money in the National Saving Certificates and Post Office Termed Deposit Receipts (TDRs); and
- (b) if so, the details thereof along with the steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) & (b): Yes,Madam.The Central Board of Trustees, Employees' Provident Fund had recommended to the Government for inclusion of National Savings Certificates and Post Office Termed Deposit Receipts in the pattern of investment.The matter was examined in consultation with the Ministry of Finance.Government Savings Banks Act, under which the small savings schemes including the National Savings Certificates and Post Office Time Deposit Schemes are being implemented, has been amended through the Finance Act, 2005 to restrict investment in these Schemes to individuals only. Accordingly, it was found not possible to allow EPF investment in these Schemes.